NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1597/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Saicon Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

Petitioner's Counsel is present.

For having Petitioner not furnished the particulars as required under the rules of I & B Adjudicating Authority Rules, list this matter on 20.02.2018 with a direction to the Petitioner to furnish the same within one week hereof.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)